

## Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.179/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M

Name of the Company Under Section		IOT Infrastructure & Energy Services Ltd -Vs- IOT Utkal Energy Services Ltd & Ors. 397/398		

Sr Alv. Rationko Banerjee 2) Adv. Kuldeep Mallick For the Respondants. 3) Adv. Aimon Aibdullah 4) Adv. Sandeepan Mondal 25 7/2017. 5) Adv. Debapriyo Chandra. 1) Anirban Ray Davoca. 3) Anapach Blattyh Aralh

## ORDER

Ld. Counsels for the respondents are present.

Both the parties are directed to file written submissions within 15 days with a copy in advance to the opposite parties.

List the matter on 21/08/2017 for remaining arguments of the petitioner.

(Vijai Pratap Singh) Member (J)